IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

117(ND)/2016

IN	THE	MAT	TER	OF:

Mrs. Harjeet Kaur & Ors.

.....Petitioner

V

M/s. Freshtech Hospitality Pvt. Ltd. & Ors.

.....Respondents

SECTION:

UNDER SECTION 241/242, 244 & 59

:

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

Ms. Deepa Trigunayat & Mr. Abhishek Malhotra, Advocates

For the Respondent(s)

ORDER

On the request made by the learned counsel for the respondent, hearing is deferred to 14.09.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

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(DEEPA KRISHAN) (MEMBER TECHNICAL)

-Sd -

12.09.2017 VINEET